

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 477 of 2020**

**IN THE MATTER OF:**

**Rahul Kumawat**

**...Appellant**

**Versus**

**Bank of India & Anr.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Sanyat Lodha, Mr. Krishnendu Datta, Mr. Ravi Raghunath and Mr. Rahul Gupta, Advocates.**

**For Respondent: Mr. Rajat Lohia, Advocate for R-1.  
Mr. Divyanshu Srivastava and Ms. Teena Saraswat,  
Advocate for IRP, R-2.  
Mr. Rahul Parasram Puria, Mr. Keith Varghese,  
Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**07-10-2020** Written-Submissions have not been filed. Same be filed within two weeks.

List the Appeal for hearing **on 24<sup>th</sup> November, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

RN/gc